

Government of India
Ministry of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi – 110 011.

Policy Circular No. 05 (RE-07)/2004-2009

Dated 20th August, 2007

To

All Licensing Authorities;
All Commissioners of Customs;

Sub : Guidelines for import of Rough Marble Blocks/Slabs for the year 2007-08.

1. The total quantity of import of marble mentioned in Para 2 (III) of Policy Circular No.01 (RE-07)/2004-2009 dated 26.7.2007 shall be amended to read as 1.4 lakh MT for the year 2007-08. This quantity does not include the unallocated quota of the previous year, i.e. 2006-07.
2. This issues with the approval of Competent Authority.

Sd/-
(O. P. Hisaria)
Joint Director General of Foreign Trade

(Issued from File No. 212/38/AM 07/ PC-I A)